Report certifying constitution of CoC under Regulation 17 (1) IBBI (Insolvency Resolution Process for Corporate Person) Regulation.

Sr. No.	Name of Creditors	Address	Amount (Rs in Lakh)	Voting Share (%)
1	Metroglobal Limited	506-509, Shilp Building, Opp. Girish Cold Drinks, C.G. Road, Navrangpura, Ahmedabad, Gujarat- 380009	11738.21	100.00
Total			11738.21	100.00



RP, Mundara Estate Developers Limited

IBBI No.- IBBI/IPA-002/IP-N00106/2017-18/10248

PINAKIN SHAH INSOLVENCY PROFESSIONAL

Place- Ahmedabad

Date- 20/07/2023